

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2601
ANSWERED ON:13.03.2000
LEGISLATION TO LIMIT SUBSIDY ON POWER
MAHBOOB ZAHEDI

Will the Minister of POWER be pleased to state:

- (a) whether the Government propose to bring an Electricity Bill to limit the subsidy by the State Governments;
- (b) if so, whether it would have an adverse reflection on the farmers; and
- (c) if so, the details in this regard?

Answer

THE MINISTER OF POWER

(SHRI P.R. KUMARAMANGALAM)

(a) to (c) : The Ministry of Power had asked the National Council of Applied Economic Research (NCAER) as a consultant to suggest legislative changes it considered necessary to accelerate the reform process in the power sector.

The NCAER has submitted for discussion a draft Electricity Bill to replace the existing three electricity laws (The Indian Electricity Act, 1910, The Electricity (Supply) Act, 1948 and The Electricity Regulatory Commissions Act, 1998).

Its copies have been circulated to all concerned for their comments, suggestions and advice to assist Government in taking a view on the proposed Bill.